

**NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH**

(IB) 374 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.09.2017**

**NAME OF THE COMPANY:** Mrs. Ashima Anand Vs. Technopak Advisors Pvt.  
Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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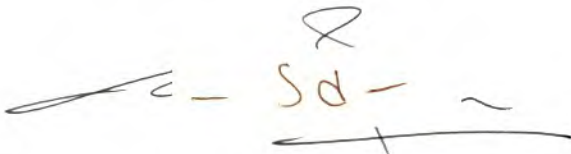
	For the Petitioner (s) :	Mr. Abhishek Paruthi, Advocate.		
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	For the Respondent (s) :	None.		
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**ORDER**

Notice to the Respondents, returnable on 6<sup>th</sup> October, 2017. Affidavit of service be filed.

Dasti.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**